

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No.....718.....1995-

.....Debanar Behara.....Applicant (s)

Versus

.....Union of India.....Respondent (s)

Sr. No	Date	Order with Signature
		REGISTER <i>[Signature]</i> Registrar 1. 11.12.95 Heard petitioner's counsel. He seeks permission to withdraw the application. permission granted. Dismissed without admitting. <i>[Signature]</i> Vice-Chairman <i>[Signature]</i> Member (Admn.)

J.O. of 15/12 =
20 Feb.

In this application
of 19, the applicant
has prayed for
direction to the respondents
to appoint him
as CSM in a
particular post vide
For Registration

[Signature]
8/12/95
08.12.95

Registrar
[Signature]

For admission
of intension
prayer.
Rate
8/12 13 each